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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ **CS(COMM) 516/2023**
ZYDUS HEALTHCARE LIMITED & ORS.

.....Plaintiff
Through: Ms. Nandini Choudhary, Adv.

versus

ALDER BIOCHEM PRIVATE LIMITED
.....Defendant
Through: Mr. Ankur Sangal, Adv.

CORAM:
JOINT REGISTRAR (JUDICIAL) AMITABH RAWAT(DHJS)

% **ORDER**
20.08.2025

Ld. Presiding Officer is on medical leave today.
Re-notify on **25th August, 2025.**

READER a/w
JOINT REGISTRAR (JUDICIAL).

AUGUST 20, 2025/Ni